

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 15579/2021

(Arising out of impugned judgment and order dated 19-05-2021 in WA No. 6127/2021 passed by the High Court of Judicature at Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioners

VERSUS

UNION OF INDIA & ORS.

Respondents

(\*\*\*AS PER ORDER DATED 17.05.2022, REPORT HAS BEEN RECEIVED ON 23.1.2023 IN BOTH THE MATTERS.\*\*\*

IA No. 16931/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 134734/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 16933/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 16930/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 84082/2022 - INTERVENTION/IMPLEADMENT

IA No. 16927/2022 - INTERVENTION/IMPLEADMENT

IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES

IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128087/2021

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 130826/2021  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 52221/2022

IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 52221/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES)

Date : 17-03-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Satya Mitra, AOR

For Respondent(s) Ms. Aishwarya Bhati, Ld. ASG

Mr. Shashank Bajpa, Adv.  
Mr. Santosh Kumar, Adv.  
Ms. Priyanka Das, Adv.  
Mr. Sughosh Subramanyam, Adv.  
Ms. Deepabali Datta, Adv.

Mr. Binay Kumar, Adv.  
Mr. Avinash Tripathi, AOR  
Mr. Aaditya, Adv.

Mr. Sumit Kishore, Adv.  
Mr. Shreya Smriti, Adv.  
Ms. Shreya Smriti, Adv.  
Mr. Ajit Kumar Ekka, AOR  
Mr. Alok Kumar, Adv.  
Mr. Sandeep Malik, Adv.

Ms. Manju Jetley, AOR  
Mr. Purvish Jitendra Malkan, AOR

UPON hearing the counsel the Court made the following

**O R D E R**

The respondents-Institute is yet to file affidavit, although notice of motion was issued long time back.

As final opportunity, two weeks time is granted to file counter affidavit.

List the matters on 10.04.2023.

(NITIN TALREJA)  
COURT MASTER (SH)

(KAMLESH RAWAT)  
ASSISTANT REGISTRAR